

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3041
ANSWERED ON:23.12.2003
REPLY TO LETTERS OF MPs
RAMJI MANJHI

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Members of Parliament (MPs) have written letters to the Municipal Commissioner, Delhi regarding sending inflated house tax bills to the house owners and the Municipal Commissioner assured the MPs that the reply will be given to them soon;
- (b) if so, whether despite more than a year having passed the Municipal Commissioner, Delhi has not yet replied to the MPs; and
- (c) if so, the steps taken to direct the Municipal Commissioner, Delhi to expedite the replies?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a) to (c): The Municipal Corporation of Delhi has reported that the references made by Members of Parliament relating to house tax matters, are attended to promptly and appropriate replies are sent to them after redressing the grievances of the assesses.